GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 465 TO BE ANSWERED ON 23RD JULY, 2025

IMPLEMENTATION OF REFORMS IN FCI

465. SHRI RAMASAHAYAM RAGHURAM REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has plans to implement reforms as suggested by the Shanta Kumar Committee to restructure Food Corporation of India to improve its financial management and operational efficiency in procurement, storage and distribution of foodgrains;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of other such measures being taken by the Government to ensure that the functioning of FCI is streamlined and fast-paced

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (b): Yes sir.

A High Level Committee (HLC) on restructuring of Food Corporation of India (FCI), chaired by Shri Shanta Kumar, conducted a comprehensive review of the administrative, functional and financial structure of FCI and submitted its report.

The action taken on its recommendations related to improving FCI's financial management and operational efficiency in procurement, storage and distribution of food grains are at Annexure-A.

- (c) N/A.
- (d) The details are enclosed at **Annexure-A**.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO.465 FOR ANSWER ON 22.07.2025

Recommendations of High Level Committee, decisions taken by Government of India and Action Taken by FCI thereon

	Sl. No.	Recommendations	Action Taken
-		III C	
	1.	HLC recommends that FCI hand over	
		all procurement operations of wheat,	FCI has already handed over procurement operations fully to State Government in Andhra Pradesh,
. 1		paddy and rice to states that have	Telangana, Kerala, Tamil Nadu, Chhattisgarh, Madhya Pradesh, Maharashtra, Gujarat, Himachal Pradesh,
		gained sufficient experience in this	Uttarakhand, Bihar, Jharkhand, West Bengal, Odisha and Tripura. Recently, Assam has adopted DCP mode of
-		regard and have created reasonable	Procurement for Rice in two districts namely Bongaigaon and Bishwanath Districts from KMS 2023-24. FCI
		infrastructure for procurement. These	is participating in procurement operations in Punjab and Haryana on the request of concerned State
		States are Andhra Pradesh,	Governments.
		Chhattisgarh, Haryana, Madhya	
		Pradesh, Odisha and Punjab.	
		,	FCI procured around 0.2% of paddy and around 7% of wheat during KMS 2023-24 and RMS 2025-26,
		i ta u	respectively, out of total procurement done for Central Pool. Remaining procurement is done by State
		a na	Government and its Agencies.
			The details of DCP States for procurement of wheat and rice are as under:
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		*	
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		DCP States for Rice & Wheat			
		Sl. No.		WHEAT	
		1	Andhra Pradesh	Bihar	
		2	Bihar	Chhattisgarh	_ ^
		3	Chhattisgarh	Gujarat	
		4	Gujarat	Madhya Pradesh	
		5	Karnataka	Maharashtra	
		6	Kerala	Punjab	
		7	Madhya Pradesh	Uttarakhand	
		8	Maharashtra	West Bengal	
		9	Odisha	Himachal Pradesh	·
	* *	10	Tamil Nadu		1.0
		11	Telangana		
		12	Tripura		
		13	Uttarakhand		
		14	West Bengal		
		15	Himachal Pradesh	,	
		16	Jharkhand		
		17	Assam (Only in two districts i.e.		
	*		Bongaigaon and Bishwanath)		
2.	FCI will accept only the surplus(after	For decentralized pro	curement (DCP) states only surplus f	foodgrains are accepted by FCI.	
	deducting the needs of the states under				
	NFSA) from these state governments				
	(Non- millers) to be moved to deficit states.				
	states.				

Continuous efforts and hand holding to the State Govt. agencies have been extended in the Eastern and North-FCI should move on to help those Eastern States to increase the penetration of MSP operation. In KMS 2021-22, 107.31 LMT paddy (in terms states where farmers suffer from of rice) was procured in Eastern/ North - Eastern States as against 105.77 LMT paddy (in terms of rice) distress sales at prices much below procured during KMS 2020-21. In KMS 2022-23 and KMS 2023-24 a quantity of 99.36 LMT and 76.83 LMT MSP, and which are dominated by paddy (in terms of rice) respectively has been procured in Eastern States. During KMS 2024-25, 90.36 LMT small holdings, like Eastern Uttar Paddy (in terms of rice) has been procured in Eastern States up to 15.07.2025. Pradesh, Bihar, West Bengal, Assam etc. Emphasis has also been given on procurement of wheat in Eastern States such as UP & Bihar. Procurement of wheat in Bihar and UP has increased during RMS 2025-26 in comparison to last two marketing seasons due to early and vigorous efforts from DFPD, FCI as well as State Govts. 1. Random Samples of food-grains procured & stored in various FCI godowns are periodically referred to Ouality checks in procurement have to FSSAI notified NABL accredited labs for quality checks. be adhered to, and anything below the specified quality will not be acceptable under central pool. Quality checks can 3. FCI has set up an ultra-modern Quality Control Lab at Institute of Food Security (IFS) be done either by FCI and/ or any third Gurugram which is equipped with modern analytical equipments. Further, four (04) Modern party accredited agency in a Zonal Labs at Panchkula, Hyderabad, Raipur and Bhubaneswar with facilities for testing of transparent manner with the help of chemical parameters of food grains including level of fortificants in fortified rice has also been processes of quality mechanized set up. checking.

procurement, requirement of buffer norms and PDS operations for Rice and Wheat mainly.	various agencies	
storage capacities are created/hired. The requirement of Storage capacity in FCI depends upon the level of	outsource its stocking operations to	
FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment,	HLC recommends that FCI should	9
	towns we are towns on the fact	
Wheat have been liquidated during OMSS 2024-25 and 2023-24 respectively.	beyond the buffer stock norms.	
Sales Scheme) of years 2024-25 and 2023-24 respectively. A total quantity of 40.93 LMT and 101.38 LMT of	export markets whenever stocks go	
A total quantity of 46.53 LMT and 15.41 LMT of Rice have been liquidated under OMSS (Open Market	To liquidate stock in OMSS or in	ζ
TOORETHING CHILD ON TO I WE HOW SOME TOPOLOGE HE CHILD SHIP SHIP SHIP SHIP SHIP SHIP SHIP SHIP		
procurement, subsequent super enter hisperioris and other mappendia during storage of foodgrains carried out by FCI are now being reported through the QMS.		
procurement, subsequent super check inspections and other inspections during storage of		
through Quality Management System (QMS) application. Analysis of samples during		
5. All laboratories functioning in FCI from depot level to Hqrs level have been integrated		
· All Allos Cone in Hilling		
human subjectivity.		
centres in order to bring transparency in the foodgrains procurement process and to reduce		
4. 400 AI based Automatic Grain Analysers have been installed at major rice procurement		
WHATHAIR OF LAND A CAN AN ONL DAY COAL CAN IS A CANANA		
millers to deliver any recycled old rice in the Public Procurement.		
freshly milled raw rice at the time of procurement from Rice millers to curb the tendency of		
3. FCI has introduced a scientifically validated mixed indicator method for determining the age of custom milled raw rice from KMS 2021-22 onwards to differentiate between old and		
3. FCI has introduced a scientifically validated mixed indicator method for determining the		

	inase out Open Storage.	vas sanctioned in Punjab and Haryana to p	A (LIAIT	ally phased out with no aining in CAP for more		, x
ab and Haryana, new Capacity (90		to create covered capacity in wheat procu		The state of the s		8
	36.85	Grand Total				
	24.75	Hup & Sboke Phase-1(DBFOO)				
	7.125	Hub & Spoke Phase-I(DBFOT)				
	00.2	Railways Siding & Road Fed Model				
	Capacity (LMT)	Model of Silos				
	e as under -	Silos under construction ar				
	SL.72	Grand Total				
	90.ε	Hub & Spoke Phase-1(DBFOT)				
	22.61	Railway Siding & Road Fed Model				
• * =	02.2	Circuit Based Model (2007-09)				SERV.
	Capacity (LMT)	Model of Silos				
		se completed and put-to use are as under –	The Silo	ed in the next 3-5 years.	sponta be creat	
				for wheat and Rice		
	mode.	tion of Silos across the country under PPI	construc	oapacity of about 100		
dia has approved an Action Plan for		to upgrade and modernize the storage fac		more bulk handling		L
	3. Construction under asset monetization					
1. Private Entrepreneurs Guarantee (PEG) Scheme						
(I C	T	ıg schemes: -				
		capacity through private investor partic				
whenever required. FCI augments	snisraboot to sastots re	made all efforts to increase capacity for	FCI has			

1. Depot Online System (DOS): Depot Online system with the goal of computerization/automation of procurement, storage and movement operation was launched on 01.12.2018 and currently operative in all own FCI depots as well as hired depots. 2. WINGS: To automate the tagging of rice mills with depots, as well as allocation of stack space in the depots, FCI has developed the Warehouse Inventory Network & Governing System (WINGS). Automated linkage plans generated by the system promote heightened transparency among millers. This automated system empowers the millers to book stack spaces in depots and ensures efficient utilization of depot spaces. This system is now fully operational in all rice procuring region from KMS 2023-24. 3. The Central Foodgrains Storage Portal (CFSP), launched in 2022 by the NIC and FCI, aims to create a unified national platform for managing decentralized procurement (DCP) stocks. The CFSP enhances efficiency, transparency, and reliability in foodgrain storage, supporting better decision making and stronger management of national food reserves.

	than 3 months. Silo bag technology and conventional storages where ever possible should replace CAP.		
9	HLC observed huge disparity in wages of various kind of labour force engaged by FCI. This happens because of the	•	Ministry of Labour and Employment vide notification dated 06.07.2016 exempted all 226 depots/railheads from the applicability of Section 10 of Contract Labour (R&A) Act 1970 for a period of 2 years and since then they have been granting extension of exemption.
	incentive system in notified depots, and widely used proxy labour. This must be fixed, either by de-notifying	•	Nodal Officers have been appointed at field level for improving the working condition of contract labour and to ensure better facilities and adequate welfare provisions like EPF, Minimum wages, ESI, Workmen Compensation etc and facilities like canteen/restroom, urinals, drinking water facilities.
,	these depots, or handing them over to states or private sector on service contracts, and by fixing a maximum limit on the incentives per person that will not allow him to work for more than say 1.25 times the work agreed	•	The Departmental Labour cadre has been declared a 'Dying Cadre' by the Ministry of Consumer Affairs, Food & Public Distribution, in accordance with the judgment dated 20.11.2015 by the Hon'ble High Court of Bombay, Nagpur Bench, in PIL No. 84/2014. The Voluntary retirement scheme for DLS workers has been introduced with the approval of the Ministry of CA, F&PD for initially 90 days. Subsequently, on request of field offices/ labour unions was extended till 20.01.2025. As on 20.01.2025, a total of 1,212 Departmental Labourers opted for
	with him. These depots should be put on priority for mechanization so that reliance on departmental labour reduces. If need be, FCI should be allowed to hire people under DPS/ NWNP system. HLC recommends that the condition of contract labour, which works the		VRS.

HLC recommends total end to end computerization of the entire food management system, starting from The Anna Darpan Project is a direct implementation of the visual management system. The Anna Darpan Project of FCI, which is currently under	levelopment, aligns with the vision of the Shanta
management system, starting from The Anna Darpan Project of FCI, which is currently under	
	d to and disidisation of the outine summits about
procurement from farmers, to stocking, Kumar Committee (2015), which strongly recommended the	end-to-end digitisation of the entire supply chain
movement and finally distribution management system—from the procurement of foodgrains t	their storage, movement, and final issuance to
through TPDS. It can be done on real beneficiaries through designated agencies. The project is be	ng developed as a centralized, integrated digital
time basis, and some states have done a platform covering key functional areas such as procurement,	storage, movement, sales, contract and inventory
commendable job on computerizing management, quality control and labour. Once implemented	it will enable real-time monitoring, integration
the procurement operations. But its with state procurement portals and enhance transparency as	d accountability through digital workflows and
dovetailing with movement and audit trails. Thus, Anna Darpan represents a major step toward	rd modernizing FCI's operations in line with the
distribution in TPDS has been a weak committee's recommendations.	
link, and that is where much of the	
diversions take place.	

4. Central Food Grains Procurement Portal (CFPP):

Department of Food & Public Distribution (DFPD), GoI has envisioned an application ecosystem, wherein the MSP procurement done by government agencies is available at a single source by integrating all State procurement portals, with common parameters, for monitoring and strategic decision making. The digitization of the entire procurement operations has been put in place with effect from Kharif Marketing Season (KMS) 2021-22.

5. Vehicle Location Tracking System (VLTS):

Food Corporation of India (FCI) under the supervision of Department of Food & Public Distribution is working to have a robust monitoring mechanism for transportation of food grains using Road Transport Contractors (RTCs) from dispatching depot till receiving depot. In this regard, GPS enabled live tracking solution viz. Vehicle Location Tracking System (VLTS) has been developed to, enable e-surveillance of food grains in-transit (Rail as well as Road) and also curb the possibilities of pilferage of foodgrains enroute. State/UT Governments are also in the process of implementing Vehicle Location Tracking System (VLTS) for live tracking of end to end movement of foodgrains in the public distribution system. As on 04.07.2025 total 304 transporters have been onboarded and total completed trips are 105301.
